

Government on the working of the Indian Diamond Institute, Surat, or the year 1990-91. [Placed in Library See No. LT-954/91]

Annual Reports and Reviews on the Working of Manmade Textiles Research Association, Surat for 1990-91 and Silk and Art Silk Mill's Research Association, Bombay for 1990-91

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): I beg to lay on the table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Manmade Textiles Research Association, Surat for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the government on the working of the Manmade Textiles Research Association, Surat, for the year 1990-91. [Placed in Library. See No. LT-955/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mill's Research Association, Bombay, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Silk and Art Silk Mill's Research Association, Bombay, for the year 1990-91. [Placed in Library. See No. LT -956/91]

Notification under major Port trusts Act, 1963 and Merchant Shipping, Act, 1958

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section(4) of section 124 of the Major Port Trusts Act, 1963:-
 - (i) G.S.R. 609 (E) published in Gazette of India dated the 1st October, 1991 approving the amendment to the Mormugao Port Regulations.
 - (ii) G.S.R.. 682(E) published in Gazette of India dated the 13th November, 1991 approving the amendment to Dry docks Bye-Laws. [Placed in Library. See No. L T -957/91]
- (2) A copy of the National Shipping Board (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G. S. R. 644(E) in Gazette of India dated the 24th October, 1991 under sub-sections (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. L T - 1958/91.]
- (3) A copy of the Major Port Trust (Procedure at Board Meetings) Amendment Rules, 1991 (Hindi and English Versions) Published in Notification No. G.S.R. 627 (E) in Gazette of India dated the 14th October, 1991 under sub-section (3) of section 122 of the Major Port Trusts Act, 1963. [Placed in Library. See No L T - 959/91]

Notifications under Customs Act, 1962 and Central Excises and Salt Act, 1944, etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): I beg to lay on the Table —

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-